

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1369**

**TO BE ANSWERED ON THE 3RD DECEMBER, 2024/ AGRAHAYANA 12, 1946
(SAKA)**

MODERNISATION OF FIRE SERVICES

**1369. SHRI HANUMAN BENIWAL:
SHRI PRATAP CHANDRA SARANGI:
SHRI MANISH JAISWAL:
SMT. BIJULI KALITA MEDHI:
DR. VINOD KUMAR BIND:
SHRI VISHNU DAYAL RAM:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of major initiatives/steps taken by the Government for reduction disaster risk under the Scheme for Expansion and Modernisation of Fire Services in the States along with the funds outlay thereof; and

(b) the action plan of the Government to make the said arrangements mandatory in the Gram Panchayats and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): Fire Service is a State subject and has been included as a Municipal function in the XII Schedule of the Constitution of India under Article 243(W).

It is the primary responsibility of the State Governments to ensure strengthening of Fire & Emergency Services under the area of their jurisdiction including in the Gram Panchayats.

Recognizing the need for expansion and modernization of fire services in the States, Fifteenth Finance Commission recommended a provision of Rs.5000 crore for strengthening the fire services at a state level. Therefore, Central Government has launched the “Scheme for Expansion and Modernisation of Fire Services in the States” on 04.07.2023. The detailed scheme is available at <https://www.mha.gov.in/en/commoncontent/policies-guidelines>.

Under the Scheme, the concerned State Governments shall have to contribute 25% (except for North-Eastern and Himalayan (NEH) States which shall contribute 10%) of the total cost of projects / proposals from their respective States resources.

Under the Scheme, the States are permitted to undertake following activities in order to strengthen the fire services in their respective states.

- (i) Expansion of Fire Services by setting up of new fire stations, strengthening of state training centres and capacity building of the firefighter, volunteers and community in fire prevention measures, awareness programme etc. 35% of the fund has been allocated for this activity, out of which 5% is for capacity building.**

- (ii) Modernisation of fire services by procuring modern firefighting equipment and strengthening of state headquarters and urban fire stations. The equipments to be purchased includes hydraulic platform, turntable ladders among others as given in the indicative list circulated to the States alongwith the Scheme guidelines dated 4th July, 2023. 50% of the fund has been allocated for modernisation of fire services.**
- (iii) Provision has also been made for any State specific demand underwhich not only the states can raise their demand to top-up their respective ongoing projects requiring additional financial assistance, but also flexibility has been given to them to meet the states specific requirements. 15% of the fund has been allocated for State specific demand.**
- (iv) Out of the total allocated fund of Rs.5000 crore under the Scheme, an amount of Rs.500 crore has also been kept for incentivising the States on the basis of their legal and infrastructure-based reforms.**

The State-wise details of funds allocated to the States under the Scheme is at Annexure-I. As on date, proposals of eighteen (18) states have been

approved by the Ministry of Home Affairs for financial assistance under the Scheme as per details given below: -

(Rs in crore)

SI No.	States	Total Allocation
1	Andhra Pradesh	252.86
2	Manipur	45.00
3	Meghalaya	44.37
4	Telangana	190.14
5	Uttar Pradesh	768.67
6	Himachal Pradesh	65.33
7	Punjab	131.56
8	Sikkim	32.25
9	Tripura	42.36
10	Uttarakhand	78.89
11	Assam	107.47
12	Karnataka	329.90
13	Mizoram	40.00
14	Tamil Nadu	373.27
15	Chhattisgarh	147.745
16	Nagaland	40.05
17	Odisha	200.384
18	West Bengal	376.76

ANNEXURE -I
L.S.US.Q.NO. 1369 FOR 03.12.2024

State-wise details of funds allocated to the States under the scheme for expansion and modernization of Fire Services in the States

(Rs in crore)

Sl. No	List of States	Central Share	State Share	Total Allocation
1	Andhra Pradesh	189.7	63.23	252.93
2	Arunachal Pradesh	57.57	6.39	63.96
3	Assam	96.73	10.74	107.47
4	Bihar	255.69	85.23	340.92
5	Chhattisgarh	110.82	36.94	147.76
6	Goa	31.63	10.54	42.17
7	Gujarat	254.27	84.75	339.02
8	Haryana	87.48	29.16	116.64
9	Himachal Pradesh	58.8	6.53	65.33
10	Jharkhand	111	37.00	148.00
11	Karnataka	247.42	82.47	329.90
12	Kerala	122.41	40.80	163.21
13	Madhya Pradesh	298.15	99.38	397.54
14	Maharashtra	461.61	153.87	615.48
15	Manipur	40.5	4.50	45.00
16	Meghalaya	39.94	4.43	44.37
17	Mizoram	36	4.00	40.00
18	Nagaland	36.05	4.00	40.05
19	Odisha	150.83	50.27	201.10
20	Punjab	98.67	32.89	131.56
21	Rajasthan	293.73	97.91	391.64
22	Sikkim	29.03	3.22	32.25
23	Tamil Nadu	280	93.33	373.33
24	Telangana	142.61	47.53	190.14
25	Tripura	38.15	4.23	42.38
26	Uttar Pradesh	577.43	192.47	769.90
27	Uttarakhand	71.03	7.89	78.92
28	West Bengal	282.57	94.19	376.76
	Total	4499.84	1387.99	5887.83
